No. CD-I-11/2/2016-CD-I
Government of India
Ministry of Women and Child Development
CD-I Section
Shastri Bhawan, New Delhi
Dated: 09.05.2019

OFFICE MEMORANDUM

Sub: Fortification of Rice and its Distribution under Anganwadi Services (Integrated Child Development Services Scheme) - reg.

The undersigned is directed to refer to Ministry of Consumer Affairs, Food & Public Distribution O.M No. 15-I/2019-BP-II dated 25.03.2019

2. Considering the minimal cost of fortification of rice for the beneficiaries of Anganwadi Services, this Ministry agrees to meet the additional cost @ 60 paise per kg for blending of fortified rice from the funds provided to the States/UTs for supply of Supplementary Nutrition under the above scheme. This will be governed by the prescribed cost sharing ratio between the Centre and States/UTs.

3. This issues with the concurrence of IFD vide their I.D.No. CD-I-11/2/2016-CD-I/AS&FA dated 06.05.2019

(Ram Bachan)
Under Secretary to Government of India

Ministry of Consumer Affairs, Food & Public Distribution
{Kind Attn: Sh. K.M.S. Khalsa, D.S}
Krishi Bhawan, New Delhi-110001
Email: dsbpfpd@gmail.com